

(d) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) In pursuance of the Supreme Court Judgments, the All India Council for Technical Education (AICTE) has issued Regulations on 20th May, 1994 fixing norms and guidelines for charging tuition fee and other fees, and providing guidelines for admission of students to professional colleges. The Regulations concerning private medical and dental colleges are in the process of notification under the Acts of the respective Councils.

(c) and (d) The detailed information is being collected from the State Government and will be laid on the Table of the House.

Books Published by Academies in Delhi

2838. SHRI MOHAMMED AFZAL
alias MEEM AFZAL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Books published by the Urdu, Hindi, Punjabi and Sanskrit Academies, of Delhi during the year 1993-94, Academy-wise;

(b) the amount spent on the publications of those Books during the said period Academy-wise; and

(c) the sale proceeds of these Books received during this period, Academy-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) According to the information furnished by Government of National Capital Territory of Delhi, the number of books published, amount spent on the publication of books and the sale proceeds of these books by the Urdu, Hindi, Punjabi and Sanskrit Academies of Delhi during the year 1993-94 are as given below :—

	Academy			
	Urdu	Hindi	Punjabi	Sanskrit
No. of books Published	4(Titles) 11(Reprints)	4(Titles)	6(Titles)	1(Title)
Amount spent on publications (in Rs.)	2,95,746/-	2,34,584/-	97,427/-	73,246.50
Sale proceeds of book (in Rs.)	1,10,174/-	11,340/	1,14,296.47	2,150/-

Affairs of ISCE

2839. SHRI V. GOPALSAMY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Secretary, Council for Indian School Certificate Examination was promoted and redesignated as Chief Executive Secretary; if so, when this decision was taken; and

(b) what steps are being taken to revamp the council in view of the increasing public criticism of the functioning of the Council under the present officials?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : At the 67th meeting of the Society of the Council for the Indian School Certificate Examinations (CISCE) held on 30th November, 1994 in New Delhi, it was decided to change the designation of the Secretary of the Council to 'Chief Executive and Secretary'.

(b) The CISCE is an All India Board of School Education and registered under the Societies Registration Act. It is a fully autonomous body which performs its functions according to its Memorandum of Association and Rules and Regulations. The Government does not intervene in its internal matters. Accordingly, it is for the Council to take the requisite steps to improve its functioning. The Council has informed that there has been no public criticism of its functioning under the present management.

CBI Raid at National Open School

2840. SHRI V. GOPALSAMY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether CBI raided National Open School recently; if so, the details thereof;

(b) whether any documents were sealed;

(c) whether any premises were sealed;

(d) whether any case has been registered in this connection; and